

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 24
(IB)-145(PB)/2024

IN THE MATTER OF:

Arvinder Singh Sawhney	...	Applicant/Petitioner
Vs		
Sawhney Builders Pvt Ltd	...	Respondent

Order under Section 7 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 16.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Manish Raghav, Mr. Rohit Gour, Advocates
For Respondent : Mr. G.P. Madaan, Mr. Aishwarya Adlakha and Mr.
Anmol Singh, advocates for Respondent

ORDER

Ld. Counsel Mr. Manish Raghav for the petitioner states that he received a copy of the reply belatedly and is seeking some time to file a rejoinder.

Ld. Counsel Mr. G. P. Madaan for the Respondent also appeared through VC.

At request, list the matter **on 14.08.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)